

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1111

ANSWERED ON:28.07.2003

ADDITIONAL ASSISTANCE TO DROUGHT AFFECTED STATES

ADHIR RANJAN CHOWDHURY;M. DURA;NARESH KUMAR PUGLIA;RAMANAND SINGH

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the high-level task force on drought led by the Deputy Prime Minister has considered the demands of the drought affected States for additional Central assistance at a meeting on June 30, 2003;
- (b) if so, the details thereof and decision taken thereon;
- (c) whether all the demands of the drought affected States have been met;
- (d) if so, the assistance and foodgrains provided to each affected State; and
- (e) the steps taken to ensure that the utilisation reports from these States are obtained by the task force?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (e): The Task Force on Drought Management, in its meeting held on 30th June, 2003, considered the requests of some of the severely drought affected States for further allocation of foodgrains for relief employment and taking into account all relevant factors further allocations to be utilized within July, 2003 as per details indicated below:-

State      Quantity approved (lakh MTs)

Andhra Pradesh	2.20 #
Chhattisgarh	0.31
Gujarat	1.58
Karnataka	0.55
Madhya Pradesh	0.70
Tamil Nadu	1.00

# Includes 1.15 lakh MTs approved but not released earlier.

The affected States have been requested to send periodic reports regarding foodgrains lifted, mandays generated, etc.